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WP-46545-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 6<sup>th</sup> OF JANUARY, 2026

WRIT PETITION No. 46545 of 2025

*M/S VAISHNAV ASSOCIATES*

*Versus*

*THE CHIEF EXECUTIVE OFFICER AND OTHERS*

.....  
Appearance:

*Shri A.K. Pali - Advocate for Petitioner.*  
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ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for petitioner seeks leave to withdraw the petition reserving the right of the petitioner to proceed further with the Dispute Redressal System mentioned in the contract agreement.

In view of the above, petition is dismissed as withdrawn. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

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